

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
LIST OF DIFFERENCE OF OPINION MATTERS
CAUSELIST

Court No. : 2

Date :12/03/2018
Day :Monday
Time :
/After Regular DB Bench Over

CORAM:
Hon'ble Mr. Anil G. Shakkarwar,Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>D.O.O.</u> <u>MATTERS</u>				
1	E/60111/2013	Jsl Stainless Ltd	C.C.E Rohtak	L. P. Asthana & Reena Khair/DR	
2	E/60112/2013	National Udyog	C.C.E Rohtak	K. K. Gupta/DR	
3	E/60113/2013	Ram Kishan Gupta Vice President	C.C.E Rohtak	L. P. Asthana & Reena Khair/DR	
4	E/60162/2013	Jagdish Jindal Partner	C.C.E Rohtak	K. K. Gupta/DR	
5	E/60325/2013	Ridhi Sidhi Alloys Pvt Ltd	C.C.E Rohtak	K. K. Gupta/DR	
6	C/60002/2016	Kisco Casting Ltd	C.C. LUDHIANA	Saurabh Kapoor, Advocate/DR	
7	C/60003/2016	Dynamic Casting	C.C. LUDHIANA	Saurabh Kapoor, Advocate/DR	
8	C/60004/2016	Dynamic Casting	C.C. LUDHIANA	Saurabh Kapoor, Advocate/DR	
9	C/60005/2016	Dynamic Casting	C.C. LUDHIANA	Saurabh Kapoor, Advocate/DR	
10	C/60006/2016	Kisco Casting Ltd	C.C. LUDHIANA	Saurabh Kapoor, Advocate/DR	
11	C/60450/2017	J S Steel Traders	C.c. Ludhiana	Saurabh Kapoor Advocate/DR	
12	C/60452/2017	J S Steel Traders	C.c. Ludhiana	Saurabh Kapoor Advocate/DR	

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Checked By

MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. :

Date :12/03/2018

Day :Monday

Time :

CORAM:

<u>S.No.</u>	<u>APPEAL NO.</u> <u>REGULAR MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/4033/2010	C.C.E ROHTAK	RAMA INDUSTRIES,	DR/IP	} Adj to 13/03/2018
2	E/4034/2010	C.C.E Rohtak	Manish Steel Services,	DR/V. LAKSHMI KUMARAN	

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CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
DIVISION BENCH
CAUSELIST

Court No. : 1

Date :12/03/2018

Day :Monday

Time : 10:30A.M

CORAM:

Hon'ble Mr. Ashok Jindal,Member Judicial

Hon'ble Mr. Anil G. Shakkarwar,Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u> <u>COMPLIANCE</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	ST/59459/2013 <u>MISC. MATTERS</u>	Ravi Kumar Soi	C.C.E CHANDIGARH-II	Rupender Singh, Advocate/DR	
2	E/EH/60029/2018 E/2575/2011	C.C.E LUDHIANA	PUNJAB WIRES	DR/IP	
3	E/EH/60076/2018 E/60132/2018 <u>STAY MATTERS</u>	Hero Cycles Limited	C.C.E Ludhiana	Sudhir Malhotra./DR	
4	ST/MISC/60312/2016 ST/Stay/60659/2013 ST/59896/2013 <u>REGULAR</u> <u>MATTERS</u>	Pernod Ricard India P Ltd	C.C.E Service Tax - Delhi	V. LAKSHMI KUMARAN/DR	
5	E/1439/2007	Hind Hydraulic Engg	C.C.E Delhi-iv	S J SINGH ADVOCATE/DR	
6	E/1440/2007	Hind General Industry	C.C.E Delhi-iv	S J SINGH ADVOCATE/DR	
7	E/1441/2007	Primax International	C.C.E Delhi-iv	S J SINGH ADVOCATE/DR	
8	E/1442/2007	Mr Sukhdev Singh	C.C.E Delhi-iv	S J SINGH ADVOCATE/DR	
9	E/1443/2007	Shri Sucha Singh Partner	C.C.E Delhi-iv	S J SINGH ADVOCATE/DR	
10	E/MISC/60025/2018 E/2461/2007	ACC LTD.	C.C.E CHANDIGARH-I	IP/DR	
11	E/2693/2007	Ms Punjab Tractors	C.C.E Chandigarh-i	V. LAKSHMI KUMARAN/DR	
12	E/2694/2007	Ms Punjab Tractors		IP/DR	
13	E/175/2008	MEFA NEEDLES PTVT. LTD.	C.C.E LUDHIANA	Sudhir Malhotra./DR	
14	E/176/2008	SHRI VIKRAM KUMAR, MANGAING	C.C.E LUDHIANA	Sudhir Malhotra./DR	

		DIRECTOR, MEFA NEEDLES PVT. LTD.		
15	E/177/2008	SHRI YASH PAUL, DIRECTOR, MEFA NEEDLES PVT. LTD.	C.C.E LUDHIANA	Sudhir Malhotra./DR
16	E/185/2008	C.C.E LUDHIANA	MEFA NEEDLES (P) LTD.	DR/IP
17	E/438/2008	C.C.E. JAMMU	ANPHAR LABORATORIES PVT. LTD.	DR/V. LAKSHMI KUMARAN
18	E/2212/2008	HASTIR HERBAL UDYOG SAMITI	C.C.E. JALLANDHAR(Hq. at Chandigarh)	Sudhir Malhotra./DR
19	E/2335/2008	DR. RAJ KUMAR HASTIR-PRESIDENT	C.C.E. JALLANDHAR(Hq. at Chandigarh)	Sudhir Malhotra./DR
20	E/24/2009	KOHINOOR INDIA LTD.	C.C.E. JALLANDHAR(Hq. at Chandigarh)	IP/DR
21	ST/41/2009	C.C.E Ludhiana	Mittal Construction Co	DR/Naveen Bindal
22	C/601/2009	Sh Vinod Garg	C.C. LUDHIANA	Kamaljeet Singh/DR
23	C/602/2009	VINOD GARG,	C.C. LUDHIANA	Kamaljeet Singh/DR
24	C/609/2009	ADINATH TEXTILES LTD.	C.C. (PREVENTIVE) AMRITSAR	Economic LawS Practic At Delhi/DR
25	E/811/2009	TOP FORTY SUSPENSION (P)LTD	C.C.E DELHI-III	Kumar & Associates, advocates/DR
26	ST/MISC/60322/2017 ST/880/2009	Star India Pvt Ltd	C.C.E Ltu Delhi	V. LAKSHMI KUMARAN/DR
27	E/1052/2009	FINE INDUSTRIES,	C.C.E LUDHIANA	Sudhir Malhotra./DR
28	E/1057/2009	C.C.E LUDHIANA	FINE INDUSTRIES,	DR/IP
29	E/1122/2009	C.C.E DELHI-III	ORIENT TEXTFABS PVT. LTD.	DR/V. LAKSHMI KUMARAN
30	E/MISC/60026/2018 E/1717/2009	ACC LIMITED,	C.C.E CHANDIGARH- I	IP/DR
31	E/2300/2009	Botil Oil Tools India Pvt Ltd	C.C.E Delhi-iii	V. LAKSHMI KUMARAN/DR
32	E/2491/2009	ELOFIC INDUSTRIES LIMITED,	C.C.E. DELHI IV	V. LAKSHMI KUMARAN/DR
33	E/2766/2009	Him Teknoforge Ltd Gear Division	C.C.E Chandigarh-i	V. LAKSHMI KUMARAN/DR
34	ST/828/2010	Microsoft Corporation Pvt	C.C.E. DELHI	IP/DR

		Ltd.		
35	E/1772/2010	INDIA YAMAHA MOTORS PVT. LTD.	C.C.E. DELHI IV	KNM & Partners Law Offices/DR
36	C/328/2011	Ms Crown Milk Specialties Private Limited	C.C Amritsar	Naveen Bindal/DR
37	E/2363/2011	SURVA AIR PRODUCTS (P) LTD.	CHANDIGARH-I	C. Harishankar/DR
38	E/1494/2012	C.C.E Chandigarh-i	J K Industries	DR/IP
39	C/56249/2013	Ms Inder Kumar And Sons	C.C. Amritsar	Sudhir Malhotra./DR
40	ST/57570/2013	H P C L Mittal Energy Limited	C.C.E CHANDIGARH- II	IP/DR
41	ST/59419/2013	C.C.E Delhi	Ms Dlf Projects Ltd	DR/Pradeep Kumar Mittal Adv.
42	ST/53005/2014	Bharij Fabricators	C.C.E CHANDIGARH- II	V. LAKSHMI KUMARAN/DR
42	C/50100/2015	Upal Agro Fresh Ltd	C.C.E CHANDIGARH- II	K. K. Anand, Advocate /DR
44	C/51208/2015	Irm Information Technology Ltd	C.C.E Chandigarh-i	Arun kumar Mahajan/DR
45	C/52808/2015	Khurana Steels Ltd	C.C. LUDHIANA	G. S. Bhangoo/DR
46	E/60538/2016	Quality Zinc Pvt Ltd	C.C.E Jammu & Kashmir	IP/DR
47	E/60539/2016	Quality Zinc Pvt Ltd	C.C.E Jammu & Kashmir	IP/DR
48	E/60322/2017	Quality Zinc Pvt Ltd	C.C.E Jammu & Kashmir	IP/DR
49	ST/60582/2016	Sarwan Singh Dhiman And Sons	CHANDIGARH-II	Rakesh. K. Khanna & Co. C.A/DR

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LIST OF DIFFERENCE OF OPINION MATTERS
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CORAM:

Hon'ble Mr. Anil G. Shakkarwar,Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>STAY MATTERS</u>				
1	ST/Stay/52950/2014 ST/52480/2014	Maruti Suzuki India Ltd	C.C.E. Panchkula	V. LAKSHMI KUMARAN/DR	
	<u>REGULAR MATTERS</u>				
2	E/1309/2008	USHA INTERNATIONAL LTD	C.C.E. DELHI IV	V. LAKSHMI KUMARAN/DR	
3	E/2689/2008	RICO AUTO INDUSTRIES LTD.	C.C.E. DELHI-III	V. LAKSHMI KUMARAN/DR	
4	E/3157/2009	SECURITY ENGINEERING PRODUCTS,	C.C.E. CHANDIGARH-I	Sudhir Malhotra./DR	
5	E/3158/2009	SANDEEP SOBTI-M.D OF	C.C.E. CHANDIGARH-I	Sudhir Malhotra./DR	
6	C/60038/2013	Regal Alloys Pvt Ltd	C.C. Amritsar	Sudhir Malhotra./DR	
7	C/60039/2013	Regal Alloys Pvt Ltd	C.C. Amritsar	IP/DR	
8	C/60040/2013	Regal Alloys Pvt Ltd	C.C. Amritsar	IP/DR	
9	C/60041/2013	S M Steel Traders	C.C. Amritsar	Sudhir Malhotra./DR	
10	C/60042/2013	S M Steel Traders	C.C. Amritsar	Sudhir Malhotra./DR	
11	C/60043/2013	S M Steel Traders	C.C. Amritsar	Sudhir Malhotra./DR	
12	C/52109/2014	Sharu Steels Pvt Ltd	C.C. Amritsar	Sudhir Malhotra./DR	
13	C/52110/2014	K K Garg Mg Director	C.C. Amritsar	Sudhir Malhotra./DR	

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CORAM:

Hon'ble Dr. Devender Singh,Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>REGULAR</u> <u>MATTERS</u>				
1	E/4033/2010	C.C.E ROHTAK	RAMA INDUSTRIES,	DR/IP	
2	E/4034/2010	C.C.E ROHTAK	Manish Steel Services	DR/IP	
3	E/4079/2010	C.C.E ROHTAK	JINDAL STAINLESS LTD.,	DR/V. LAKSHMI KUMARAN	
3	E/59794/2013	C.C.E Ludhiana	Vallabh Steel Ltd	DR/IP	
4	E/60368/2017 E/CROSS/60309/2017	C.C.E Faridabad I	Ms Keselle Schereder Pvt Ltd Unit I	DR/V. LAKSHMI KUMARAN	
5	E/60836/2017	Ms Jct Limited	C.C.E Ludhiana	Rajesh chibber/DR	

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Hon'ble Mr. Anil G. Shakkarwar,Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>MISC. MATTERS</u>				
1	E/ROA/49/2016 E/42/2004	S B Packaging Ltd	C.C.E Rohtak	V. LAKSHMI KUMARAN/DR	
2	ST/MISC/50043/2016 ST/52907/2015	Ms Alcatel Lucent India Ltd	C.C.E Delhi	IP/DR	
3	E/EH/60074/2018 E/60611/2017	Arvindra Electricals	C.C.E Chandigarh-i	Surjeet Bhadu/DR	
4	E/MISC/60446/2017 E/COD/60445/2017 E/60916/2017	Nectar Lifesciences Limited	C.C.E Chandigarh-ii	Sh. Sudhir Malhotra, advocate/DR	
5	E/MISC/60009/2018 E/COD/60007/2018 E/60002/2018	Narbada Industries	C.C.E Chandigarh-ii	Sh. Sudhir Malhotra, advocate/DR	
6	E/MISC/60012/2018 E/COD/60011/2018 E/60003/2018	Sanjiv Goyal Managing Director	C.C.E Chandigarh-ii	Sudhir Malhotra./DR	
7	E/COD/60014/2018 E/MISC/60015/2018 E/60004/2018	Narbada Industries	C.C.E Chandigarh-ii	Sh. Sudhir Malhotra, advocate/DR	
8	E/EH/60052/2018 E/60073/2018 <u>STAY MATTERS</u>	Max Speciality Films Limited	C.C.E Jalandhar	V. Swaminathan/DR	
9	ST/Stay/54284/2014 ST/53846/2014 <u>REGULAR MATTERS</u>	Bangalore School Of Business	C.C.E DELHI-IV	CHITRA SHARMA ADVOCATE/DR	
10	C/60281/2017	Manvi Exim Pvt Ltd	C.C. LUDHIANA	R K HASIJA/DR	Top of the Board
11	C/60282/2017	Manvi Exim Pvt Ltd	C.C. LUDHIANA	R K HASIJA/DR	Top of the Board
12	C/60283/2017	Manvi Exim Pvt Ltd	C.C. LUDHIANA	R K HASIJA/DR	Top of the Board
13	C/60284/2017	Manvi Exim Pvt Ltd	C.C. LUDHIANA	R K HASIJA/DR	Top of the Board
14	C/60285/2017	Manvi Exim Pvt Ltd	C.C. LUDHIANA	R K HASIJA/DR	Top of the

					Board
15	C/60286/2017	Manvi Exim Pvt Ltd	C.C. LUDHIANA	R K HASIJA/DR	Top of the Board
16	C/60287/2017	Manvi Exim Pvt Ltd	C.C. LUDHIANA	R K HASIJA/DR	Top of the Board
17	C/60288/2017	Manvi Exim Pvt Ltd	C.C. LUDHIANA	R K HASIJA/DR	Top of the Board
18	C/60289/2017	Manvi Exim Pvt Ltd	C.C. LUDHIANA	R K HASIJA/DR	Top of the Board
19	C/60290/2017	Manvi Exim Pvt Ltd	C.C. LUDHIANA	R K HASIJA/DR	Top of the Board
20	C/60291/2017	Manvi Exim Pvt Ltd	C.C. LUDHIANA	R K HASIJA/DR	Top of the Board
21	C/60292/2017	Manvi Exim Pvt Ltd	C.C. LUDHIANA	R K HASIJA/DR	Top of the Board
22	E/1579/2006	PRINCE AGRO & ALLIED INDUSTRIES	C.C.E CHANDIGARH-I	BSM LEGAL, ADVOCATES/CONSULTANTS/DR	
23	E/2086/2006	Prince Agro & Allied Industries	C.C.E Chandigarh-i	Balbir Singh/DR	
24	E/2189/2007	Prince Agro & Allied Industries	C.C.E Chandigarh-i	IP/DR	
25	E/680/2010	Prince Agro & Allied Industries,	C.C.E Chandigarh-i	D. S. K. Legal, Attorney & Solicitors/DR	
26	E/2524/2007	C.C.E. JALLANDHAR(Hq . at Chandigarh)	NARANKAR MECHANICAL WORKS	DR/IP	
27	E/2530/2007	C.C.E. JALLANDHAR(Hq . at Chandigarh)	NARANKAR MECHANICAL WORKS	DR/IP	
28	E/182/2008	Macas Brakes Automotive Pvt Ltd	C.C.E Delhi-iv	D. K. Tyagi/DR	
29	E/207/2008	KUNAL CHEMICAL COMPANY	C.C.E. DELHI IV	Sadhu Ram, Consultant/DR	
30	E/547/2008	PML INDUSTRIES LTD.	C.C.E CHANDIGARH-I	J. M. Sharma/DR	
31	E/548/2008	A.S.BINDRA, MANAGING DIRECTOR	C.C.E CHANDIGARH-I	J. M. Sharma/DR	
32	E/45/2009	ZOLOTO MALLEABLES,	C.C.E. JALLANDHAR(Hq . at Chandigarh)	S. L. Chopra & Ravi Chopra /DR	
33	E/148/2009	PSG STEELS PVT.	C.C.E	Bipin Garg/DR	

		LTD.	PANCHKULA	
34	E/281/2009	ASTRA LIGHTING LTD.	C.C.E CHANDIGARH-I	IP/DR
35	E/311/2009	JCT LIMITED,	C.C.E. JALLANDHAR(Hq . at Chandigarh)	Vinod Agarwal/DR
36	E/312/2009	JCT LIMITED,	C.C.E. JALLANDHAR(Hq . at Chandigarh)	Vinod Agarwal/DR
37	E/313/2009	JCT LIMITED,	C.C.E. JALLANDHAR(Hq . at Chandigarh)	Vinod Agarwal/DR
38	E/405/2009	PLATINUM IT SOLUTIONS	C.C.E. JAMMU	V. LAKSHMI KUMARAN/DR
39	E/747/2009	Raman Boards	C.C.E Delhi-iii	V. LAKSHMI KUMARAN/DR
40	E/893/2009	SHRI V.L. PANDEY, HEAD OPERATIONS, OF RAMAN BOARDS LTD.	C.C.E DELHI-III	V. LAKSHMI KUMARAN/DR
41	E/106/2010	Raman Boards	C.C.E Delhi-iii	V. LAKSHMI KUMARAN/DR
42	E/107/2010	SHRI V.L.PANDEY, HEAD OPERATIONS	C.C.E DELHI-III	IP/DR
43	ST/796/2009	LATE SUNNY ARORA S/O PARHOTAM ARORA,	C.C.E LUDHIANA	IP/DR
44	ST/800/2009	SWARN SINGH CONTRACTOR	C.C.E. JALLANDHAR(Hq . at Chandigarh)	Renu Gupta,Advocate/DR
45	E/306/2010	Perfetti Van Melle India Pvt Ltd	C.C.E Delhi-iii	V. LAKSHMI KUMARAN/DR
46	E/2421/2010	PSG STEEL (P) LTD	C.C.E DELHI-III	IP/DR
47	E/3401/2010	MET TRADE INDIA LTD.,	C.C.E. JAMMU	praveen sharma/DR
48	E/3402/2010	MET TRADE INDIA LTD.,	C.C.E. JAMMU	praveen sharma/DR
49	E/1161/2011	JCB INDIA LTD.	C.C.E. DELHI IV	Ravinder Narain & Co,Advocate/DR
50	E/2968/2011	JCB INDIA LTD.	C.C.E. DELHI IV	Ravinder Narain & Co,Advocate/DR
51	E/791/2012	Action Construction Equipment Ltd	C.C.E Delhi-iv	V. LAKSHMI KUMARAN/DR

52	E/792/2012	Action Construction Equipment Ltd	C.C.E Delhi-iv	A. C. Jain/DR
53	E/793/2012	Action Construction Equipment Ltd	C.C.E Delhi-iv	A. C. Jain/DR
54	C/2604/2012 C/CROSS/4227/2012	C.C.E Delhi-iii	Arooshi Enterprises Pvt Ltd	DR/R. S. Sharma, Adv.
55	E/50430/2014	Foilpack Industries	C.C.E Jammu & Kashmir	V. LAKSHMI KUMARAN/DR
56	ST/51946/2014	Xerox India Ltd	C.C.E Delhi	V. LAKSHMI KUMARAN/DR
57	E/52241/2014	Shree Nath Industries	C.C.E Jammu & Kashmir	G. S. Bhangoo/DR
58	ST/52490/2014	Bharti Airtel Ltd	C.C.E Delhi	V. LAKSHMI KUMARAN/DR
59	ST/52595/2014	C.C.E Service Tax - Delhi	Xerox India Ltd	DR/IP
60	E/53388/2014	Hpcl Mittal Energy Limited	C.C.E CHANDIGARH-II	TARUN GULATI/SPARSH BHARGAVA/RAGHURAM SRINIVASAN/DR
61	E/54247/2014	Hpcl Mittal Energy Limited	C.C.E CHANDIGARH-II	PDS LEGAL-ADVOCATES & SLICITORS/DR
62	E/69/2015	Ambika Industries	C.C.E Ludhiana	IP/DR
63	E/72/2015 E/EH/60414/2017	Ambika Overseas	C.C.E Ludhiana	Rupesh Kumar/DR
64	C/50896/2015	Air India Limited	C.C Amritsar	Arora, Mehra & Associates /DR
65	E/52460/2015	Luminous Water Technologies Pvt Ltd	C.C.E Chandigarh-i	V. LAKSHMI KUMARAN/DR
66	C/54343/2015	Futuristics Metal Trading Pvt Ltd	C.C.E Chandigarh-i	A. K. Babbar & OTHERS/DR
67	C/54361/2015	Leighton India Contractors Pvt Ltd	C.c. Ludhiana	ECONOMIC LAWS PRACTICE ADVOCATES & SOLICITORS/DR
68	C/54362/2015	Leighton India Contractors Pvt Ltd	C.c. Ludhiana	ECONOMIC LAWS PRACTICE ADVOCATES & SOLICITORS/DR
69	C/54363/2015	Leighton India Contractors Pvt Ltd	C.c. Ludhiana	ECONOMIC LAWS PRACTICE ADVOCATES & SOLICITORS/DR
70	C/54521/2015	C.C.E Rohtak	Gaurav Pharma Ltd	DR/IP
71	C/48/2016	R V General Trading	C.C. LUDHIANA	Saurabh Kapoor, Advocate/DR

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1	E/1160/2011	C.C.E LUDHIANA	KIRPAL EXPORTS,	DR/Saurabh Kapoor Advocate	
2	E/60912/2017	C.C.E Gurgaon I	Ms Maruti Suzuki India Limited	DR/IP	

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Hon'ble Mr. Anil G. Shakkarwar,Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>MISC. MATTERS</u>				
1	E/MISC/60260/2017 E/56591/2013	Ms Jaypee Himachal Cement Plant	C.C.E Chandigarh-i	V. LAKSHMI KUMARAN/DR	
2	C/COD/60224/2016 C/60255/2016	R K Goyal	C.C. LUDHIANA	LEX MALGAN (ADVOCATES & SOLICITORS)/DR	
3	C/COD/60244/2016 C/60337/2016 <u>REGULAR</u> <u>MATTERS</u>	Kwality Overseas Pvt Ltd	C.C. LUDHIANA	LEX MALGAN (ADVOCATES & SOLICITORS)/DR	
4	E/737/2008	PUNJAB ALKALIES & CHEMICALS LTD.	C.C.E LUDHIANA	Joy Kumar/DR	
5	E/738/2008	PUNJAB ALKALIES & CHEMICALS LTD.	C.C.E LUDHIANA	Joy Kumar/DR	
6	E/2669/2008	NANDAN AUTOTECH LTD.	C.C.E LUDHIANA	Kamaljeet Singh/DR	
7	E/39/2009	C.C.E LUDHIANA	NANDAN AUTO TECH LTD.	DR/IP	
8	E/322/2009	INDO AUSTRALIAN HUMIGROW SYSTEM	C.C.E DELHI-III	IP/DR	
9	E/808/2009	JAGATJIT INDUSTRIES LTD	C.C.E. JALLANDHAR(Hq. at Chandigarh)	V. LAKSHMI KUMARAN/DR	
10	E/1051/2009	Bhalla Enterprises	C.C.E Ludhiana	Sudhir Malhotra./DR	
11	E/1056/2009	C.C.E LUDHIANA	BHALLA ENTERPRISES,	DR/IP	
12	E/1363/2009	C.C.E. CHANDIGARH	SWARAJ ENGINES LTD.	DR/IP	
13	E/1396/2009	Swaraj Engines Ltd	C.C.E Chandigarh-i	V. LAKSHMI KUMARAN/DR	
14	E/2140/2009	SWARAJ MAZDA LTD.	C.C.E CHANDIGARH-I	V. LAKSHMI KUMARAN/DR	

15	E/2144/2009	Contitech India Pvt Ltd	C.C.E Delhi-iii	V. LAKSHMI KUMARAN/DR
16	E/2654/2009	BEDI STEEL ROLLING MILLS LTD.	C.C.E LUDHIANA	Sudhir Malhotra./DR
17	E/2655/2009	BEDI STEELS PVT. LTD.	C.C.E LUDHIANA	Sudhir Malhotra./DR
18	E/2656/2009	SHRI AMARJEET SINGH BEDI DIRECTOR OF	C.C.E LUDHIANA	Sudhir Malhotra./DR
19	E/2712/2009	YAMUNA FABRICATORS	C.C.E PANCHKULA	IP/DR
20	E/2756/2009	C.C.E Ludhiana	Bedi Steels (p) Limited,	DR/IP
21	E/2991/2009	C.C.E LUDHIANA	RATTAN HEAVY ENGINEERS,	DR/IP
22	E/3135/2009	GAYATRI METAL WORKS,	C.C.E LUDHIANA	Sudhir Malhotra./DR
23	E/3153/2009	Prs Rolling Mills Pvt Ltd	C.C.E Chandigarh-i	Gagan Kohli/DR
24	E/3201/2009	GUPTAJI SONS	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
25	E/3202/2009	JAI SIDH YOGI STEEL ROLLING MILL	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
26	E/3203/2009	BHATIA STEEL INDUSTRIES	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
27	E/3204/2009	DIAMOND STEEL ROLLING MILL	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
28	E/3205/2009	QUALITY STEEL	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
29	E/3206/2009	MODERN STEEL & AGRO INDUSTRIES	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
30	E/3207/2009	BHUSHAN STEEL INDUSTRIES	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
31	E/3208/2009	THAKUR STEEL & AGRO INDUSTRIES	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
32	E/3209/2009	ADARSH STEEL ROLLING MILL	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
33	E/3210/2009	MAHABIR STEEL ROLLING MILL	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
34	E/3211/2009	GANPATI STEEL TRADERS	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
35	E/3212/2009	H.S.STEELS PVT. LTD.	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR

36	E/3213/2009	PREM KHALSA IRON & STEEL ROLLING MILLS.	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
37	E/3252/2009	SHRI HARNAIL SINGH, ACCOUNTANT OF	C.C.E CHANDIGARH-I	IP/DR
38	E/3256/2009	STAR WIRE INDIA LTD.	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
39	E/3257/2009	EAGLE INTERNATIONAL LTD.	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
40	E/3258/2009	S. G. STEEL	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
41	E/3259/2009	MAHAWAR IRON STORE	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
42	E/3260/2009	MAHAWAR STEEL TRADING CO.	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
43	E/3307/2009	LALJEE STEEL ROLLING MILL	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
44	E/3308/2009	SUBHASH TRADING CO.	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR
45	E/29/2010	Gee Enn Industries Ltd	C.C.E Chandigarh-i	Sidharth Joshi Advocate/DR
46	E/98/2010	Baba Balak Nath Steels Limited	C.C.E Chandigarh-i	DSK LEGAL (ATTORNEYS & SOLICITORS/DR
47	E/125/2010	BIOSTADT INDIA LIMITED.	C.C.E. JAMMU	Economic LawS Practic At Delhi/DR
48	E/588/2010	HIM CYLINDERS LTD.	C.C.E CHANDIGARH-I	IP/DR
49	E/589/2010	Shri A K Aggarwal Director Of	C.C.E Chandigarh-i	V. LAKSHMI KUMARAN/DR
50	E/1876/2010	IND-SWIFT LABORATORIES LTD	C.C.E CHANDIGARH-I	D. S. K. Legal, Attorney & Solicitors/DR
51	E/1877/2010	IND-SWIFT LABORATORIES LTD	C.C.E CHANDIGARH-I	D. S. K. Legal, Attorney & Solicitors/DR
52	E/1878/2010	IND-SWIFT LABORATORIES LTD	C.C.E CHANDIGARH-I	D. S. K. Legal, Attorney & Solicitors/DR
53	E/1879/2010	IND-SWIFT LABORATORIES LTD	C.C.E CHANDIGARH-I	D. S. K. Legal, Attorney & Solicitors/DR
54	E/1880/2010	IND-SWIFT LABORATORIES LTD	C.C.E CHANDIGARH-I	D. S. K. Legal, Attorney & Solicitors/DR
55	E/1881/2010	IND-SWIFT LABORATORIES LTD	C.C.E CHANDIGARH-I	D. S. K. Legal, Attorney & Solicitors/DR
56	E/1882/2010	IND-SWIFT	C.C.E	D. S. K. Legal, Attorney &

		LABORATORIES LTD	CHANDIGARH-I	Solicitors/DR
57	E/1883/2010	IND-SWIFT LABORATOIRES LTD	C.C.E CHANDIGARH-I	D. S. K. Legal, Attorney & Solicitors/DR
58	E/1884/2010	IND-SWIFT LABORATORIES LTD	C.C.E CHANDIGARH-I	D. S. K. Legal, Attorney & Solicitors/DR
59	E/1885/2010	IND-SWIFT LABORATORIES LTD	C.C.E CHANDIGARH-I	D. S. K. Legal, Attorney & Solicitors/DR
60	E/1886/2010	IND-SWIFT LABORATORIES LTD	C.C.C.E HANDIGARH-I	D. S. K. Legal, Attorney & Solicitors/DR
61	ST/585/2012	Chandigarh-i	C.C.E Chemex Oil Pvt Ltd	DR/Naveen Bindal
62	ST/2967/2012	Ms Adidas India Marketing Pvt Ltd	C.C.E Ltu Delhi	V. LAKSHMI KUMARAN/DR
63	E/57000/2013	Sawan Mal Amir Chand	C.C.E Rohtak	Pramod Kumar Rai & Athena Law Associates/DR
64	E/57001/2013	Samanlal Nathuram	C.C.E Rohtak	Pramod Kumar Rai & Athena Law Associates/DR
65	E/57002/2013	Chander Bhan Goel	C.C.E Rohtak	Pramod Kumar Rai & Athena Law Associates/DR
66	E/57071/2013	Ashutosh Joshi Senior Manager Of Hindustan National Glass And Industries Ltd	C.C.E Rohtak	Rajiv Agnihotri, Adv. & Associates/DR
67	E/57072/2013	Hindustan National Glass And Industries Ltd	C.C.E Rohtak	Rajiv Agnihotri, Adv. & Associates/DR
68	E/57073/2013	Hindustan National Glass And Industries Ltd	C.C.E Rohtak	Rajiv Agnihotri, Adv. & Associates/DR
69	E/57074/2013	A K Maheshwari Senior Manager Stores Of Hindustan National Glass And Industries Ltd	C.C.E Rohtak	Rajiv Agnihotri, Adv. & Associates/DR
70	E/57075/2013	Mahesh Kumar Sharma Store Incharge Of Hindustan National Glass And Industries Ltd	C.C.E Rohtak	Rajiv Agnihotri, Adv. & Associates/DR
71	E/57076/2013	Sunil Kumar Jain	C.C.E Rohtak	Rajiv Agnihotri, Adv. & Associates/DR
72	ST/58060/2013	Maruti Suzuki India Ltd	C.C.E Delhi	R. S. Tandon /DR
73	E/60316/2013	Biostadt India Ltd	C.C.E Jammu & Kashmir	Dhaliwal,consultant/DR
74	ST/51255/2014	Maruti Suzuki India Ltd	C.C.E Delhi	V. LAKSHMI KUMARAN/DR
75	E/51532/2014	Biostadt India Ltd	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR

76	E/51533/2014	Biostadt India Ltd	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
77	E/51534/2014	Biostadt India Ltd	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
78	E/51535/2014	Biostadt India Ltd	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
79	E/51536/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
80	E/51537/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
81	E/51538/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
82	E/51539/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
83	E/51540/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
84	E/51541/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
85	E/51542/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
86	E/51543/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
87	E/51544/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
88	E/51545/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
89	E/51546/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
90	E/51547/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
91	E/51548/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
92	E/51549/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
93	E/51550/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
94	E/51551/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
95	E/51552/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
96	E/51553/2014	Biostadt India Limited	C.C.E Jammu &	Economic LawS Practic At

			Kashmir	Delhi/DR
97	E/51554/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
98	E/51555/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
99	E/51556/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
100	E/51557/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
101	E/51558/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
102	E/MISC/51287/2015 E/51581/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
103	E/MISC/51288/2015 E/51582/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
104	E/MISC/51289/2015 E/51583/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
105	E/51924/2014	Honda Motorcycle & Scooter India Pvt Ltd	C.C.E Jammu & Kashmir	V. LAKSHMI KUMARAN/DR
106	ST/52080/2014	Dinesh Kumar Sharma Construction Pvt Ltd	C.C.E Jammu & Kashmir	Rupender Singh, Advocate/DR
107	E/52358/2014	Delhi-iii	C.C.E Jammu & Kashmir	DR/V. LAKSHMI KUMARAN
108	E/52377/2014	Saraswati Agro Chemical India Pvt Ltd	C.C.E Jammu & Kashmir	IP/DR
109	E/52378/2014	Saraswati Agro Chemicals India Pvt Ltd	C.C.E Jammu & Kashmir	IP/DR
110	E/52379/2014	Sarawati Agro Chemicals India Pvt Ltd	C.C.E Jammu & Kashmir	IP/DR
111	E/52380/2014	Sarawati Agro Chemicals India Pvt Ltd	C.C.E Jammu & Kashmir	IP/DR
112	E/52381/2014	Sarawati Agro Chemicals India Pvt Ltd	C.C.E Jammu & Kashmir	IP/DR
113	E/52382/2014	Sarawati Agro Chemicals India Pvt Ltd	C.C.E Jammu & Kashmir	IP/DR
114	E/52383/2014	Saraswati Agro Chemicals India Pvt Ltd	C.C.E Jammu & Kashmir	IP/DR
115	E/52384/2014	Saraswati Agro Chemicals India Pvt Ltd	C.C.E Jammu & Kashmir	IP/DR

116	E/52385/2014	Saraswati Agro Chemicals India Pvt Ltd	C.C.E Jammu & Kashmir	IP/DR
117	E/55193/2014	Biostadt India Limited	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
118	E/55534/2014	Biostadt India Ltd	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
119	E/55535/2014	Biostadt India Ltd	C.C.E Jammu & Kashmir	Economic LawS Practic At Delhi/DR
120	E/55745/2014	Malwa Engineering	CHANDIGARH-II	Naveen Bindal/DR
121	E/50443/2015	Biostadt India Limited	C.C.E Jammu & Kashmir	M. S. Dhaliwal, Consultant/DR
122	E/50444/2015	Biostadt India Limited	C.C.E Jammu & Kashmir	Dhaliwal,consultant/DR
123	E/50759/2015	Biostadt India Limited	C.C.E Jammu & Kashmir	M. S. Dhaliwal, Consultant/DR
124	E/50760/2015	Biostadt India Limited	C.C.E Jammu & Kashmir	M. S. Dhaliwal, Consultant/DR
125	E/53409/2015	Biostadt India Ltd	C.C.E Jammu & Kashmir	M. S. Dhaliwal, Consultant/DR
126	E/53410/2015	Biostadt India Ltd	C.C.E Jammu & Kashmir	M. S. Dhaliwal, Consultant/DR
127	E/53411/2015	Biostadt India Ltd	C.C.E Jammu & Kashmir	M. S. Dhaliwal, Consultant/DR
128	E/53412/2015	Biostadt India Ltd	C.C.E Jammu & Kashmir	M. S. Dhaliwal, Consultant/DR
129	E/53413/2015	Biostadt India Ltd	C.C.E Jammu & Kashmir	M. S. Dhaliwal, Consultant/DR
130	E/52320/2016	Ms Hpl Electric And Power Pvt Ltd	C.C.E Delhi - I	V. LAKSHMI KUMARAN/DR
131	E/60122/2017	Ms Biostadt India Ltd	C.C.E Jammu & Kashmir	Ram Narain & Gautam Chugh, Adv/DR
132	E/60123/2017	Ms Biostadt India Ltd	C.C.E Jammu & Kashmir	Ram Narain & Gautam Chugh, Adv/DR
133	E/60124/2017	Ms Biostadt India Ltd	C.C.E Jammu & Kashmir	Ram Narain & Gautam Chugh, Adv/DR
134	E/60125/2017	Ms Biostadt India Ltd	C.C.E Jammu & Kashmir	Ram Narain & Gautam Chugh, Adv/DR
135	E/60126/2017	Ms Biostadt India Ltd	C.C.E Jammu & Kashmir	Ram Narain & Gautam Chugh, Adv/DR
136	E/60127/2017	Ms Biostadt India Pvt Ltd	C.C.E Jammu & Kashmir	Ram Narain & Gautam Chugh, Adv/DR

137	E/60128/2017	Ms Biostadt India Ltd	C.C.E Jammu & Kashmir	Ram Narain & Gautam Chugh, Adv/DR
138	E/60129/2017	Ms Biostadt India Ltd	C.C.E Jammu & Kashmir	Ram Narain & Gautam Chugh, Adv/DR
139	E/60130/2017	Ms Biostadt India Ltd	C.C.E Jammu & Kashmir	Ram Narain & Gautam Chugh, Adv/DR
140	E/60147/2017	Ms Shree Krishna Paper Mills And Ind Ltd	C.C.E Gurgaon I	IP/DR
141	E/60345/2017	Samridhi Ply Boards Pvt Ltd	C.C.E Jammu & Kashmir	VIKRANT KACKRIA/DR

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**MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh**

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
LIST OF DIFFERENCE OF OPINION MATTERS
CAUSELIST

Court No. : 2

Date :15/03/2018
Day :Thursday
Time :
/After Regular D.B.
Over

CORAM:
Hon'ble Mr. Anil G. Shakkwar,Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>D.O.O</u> <u>MATTERS</u>				
43	E/2328/2009	BHUPENDRA STEEL PVT. LTD.	C.C.E. DELHI IV	IP/DR	
44	E/2617/2009	C.C.E. DELHI IV	BHUPINDRA STEEL PVT. LTD.	DR/K. K. Anand, Advocate	

Prepared By

Checked By

MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 2

Date :15/03/2018
Day :Thursday
Time : 10:30A.M

CORAM:

Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/60431/2016	Sudarshan Consolidated Ltd	C.C.E Rohtak	ASMITA A. NAYAK ADVOCATE/DR	
2	E/60904/2017	Ms Naraingarh Sugar Mills Ltd	C.C.E Panchkula	G. S. Bhangoo/DR	

Prepared By

Checked By

MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
DIVISION BENCH
CAUSELIST

Court No. : 1

Date :15/03/2018

Day :Thursday

Time : 10:30A.M

CORAM:

Hon'ble Mr. Ashok Jindal,Member Judicial

Hon'ble Mr. Anil G. Shakkarwar,Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>MISC. MATTERS</u>				
1	E/ROM/60358/2017 E/2714/2007	C.C.E LUDHIANA	S.T.COTTEX EXPORTS (P) LTD	DR/Mohinder Singh, Advocate	
2	E/MISC/60362/2017 E/965/2011	C.C.E LUDHIANA	LOTIA AUTO INDUSTRY,	DR/IP	
3	C/MISC/60199/2017 C/MISC/60227/2017 C/241/2016	Golden Enterprises	C.C. LUDHIANA	Jagmohan Bansal/DR	
4	ST/COD/60380/2017 ST/60835/2017 <u>REGULAR</u> <u>MATTERS</u>	Glaxosmith Kline Consumer Healthcare Ltd	C.C.E Gurgaon I	V. LAKSHMI KUMARAN/DR	
5	E/2648/1999	Haryana Acrylic Mfg Co Pvt Ltd	C.C.E Ltu Delhi	Prem Ranjan Kumar,Adv/DR	
6	C/123/2007	C.C. Amritsar	Shri Dharminder Kumar Inspector	DR/IP	
7	C/125/2007	C.C. Amritsar	Shri Prem Nath Superintendent	DR/IP	
8	ST/550/2009	C.C.E Chandigarh-i	Ms Shiva Builders	DR/IP	
9	E/3023/2009	SUPER AUTO (I) LTD.	C.C.E. DELHI IV	N. L. Jangir /DR	
10	E/3175/2009	S. GOPAL & CO.	C.C.E CHANDIGARH-I	Vivek Kohli & Ashwani Sharma./DR	
11	E/8/2010	ACTION CONSTRUCTION EQUIPMENT LTD.	C.C.E. DELHI IV	K. L. Handa, Consultant,/DR	
12	E/1174/2010	VEE EI CEE INDUSTRIES	C.C.E. JAMMU	Bipin Garg/DR	
13	E/1175/2010	VINOD AGGARWAL, PARTNER	C.C.E. JAMMU	IP/DR	
14	E/2052/2010	NARBADA STEELS LTD.,	C.C.E. JAMMU	G. S. Bhangoo/DR	

15	E/2132/2010	C.C.E LUDHIANA	KHEM CHAND VIJAY KUMAR METAL INDUSTRIES PVT.LTD	DR/IP
16	E/2214/2010	PERFETTI VAN MELLE INDIA PVT. LTD.,	C.C.E DELHI-III	IP/DR
17	E/2870/2010	BHARAT SANCHAR NIGAM LTD. (MOBILE)	C.C.E CHANDIGARH-I	Prakash Naveen & Associates, Adv. /DR
18	E/3211/2010	C.C.E. JAMMU	ALU BOND ENTERPRISES,	DR/S. K. Malhotra & Co. C. A.
19	E/279/2011	Socomec India Private Limited	C.C.E DELHI-III	B. L. Narsimhan/DR
20	C/650/2011	C.C.E Delhi-iii	Ms Leading Solution India Pvt Ltd	DR/IP
21	E/964/2011	C.C.E LUDHIANA	INTERNATIONAL TRACTORS LIMITED,	DR/IP
22	E/1057/2011	CHEEMA BOILERS LIMITED,	C.C.E CHANDIGARH-I	V. LAKSHMI KUMARAN/DR
23	E/2211/2011 E/CROSS/246/2011	C.C.E PANCHKULA	PRESTIGE BAKELITE MOULDERS,	DR/Gagan Kohli
24	E/2262/2011	KADIMI TOOLS MANUFACTURING CO. PVT. LTD.	C.C.E DELHI-III	A.K. BHASIN & V.R. SETHI/DR
25	E/2264/2011	DWARIKADHISH SPINNERS (P) LTD.	C.C.E CHANDIGARH-I	Saurabh Kapoor, Advocate/DR
26	E/2810/2011	MAIDEN PHARMACEUTICALS LTD.	C.C.E ROHTAK	V. LAKSHMI KUMARAN/DR
27	E/2811/2011	Sh Naresh Goyal Director Of	C.C.E Rohtak	V. LAKSHMI KUMARAN/DR
28	E/2907/2011	CHEEMA BOILERS LIMITED,	C.C.E CHANDIGARH-I	IP/DR
29	E/1685/2012	Cheema Boilers Limited	C.C.E Chandigarh-i	V. LAKSHMI KUMARAN/DR
30	C/3420/2012	L S Cables India Pvt Ltd	C.C.E DELHI-III	V. LAKSHMI KUMARAN/DR
31	E/55871/2013	Addi Alloys P Ltd	C.C.E Ludhiana	K. K. Anand, Advocate /DR
32	E/58530/2013	Ms Avery Dennison India Interiors Pvt Ltd	C.C.E Delhi-iii	V. LAKSHMI KUMARAN/DR
33	E/58677/2013	Ms Avery Dennison India Interiors Pvt Ltd	C.C.E Delhi-iii	IP/DR
34	E/50706/2015	Avery Dennison India Pvt Ltd	C.C.E DELHI-III	NITYA TAX ASSOCIATES/DR

35	E/257/2016	Avery Dennison India Private Ltd	C.C.E DELHI-III	NITYA TAX ASSOCIATES/DR
36	E/50905/2014	Cheema Boilers Limited	C.C.E CHANDIGARH-II	V. LAKSHMI KUMARAN/DR
37	ST/51625/2014	Maruti Suzuki India Ltd	C.C.E Delhi	V. LAKSHMI KUMARAN/DR
38	E/53872/2014	Abaris Heal Thcare	C.C.E Chandigarh-i	GST Consultancy and Legal Services/DR
39	E/55338/2014	Danisco India Pvt Ltd	C.C.E DELHI-III	NITYA TAX ASSOCIATES/DR
40	E/55668/2014	C.C.E Delhi-iii	Danisco India Pvt Ltd	DR/IP
41	E/60052/2016	Nanda Mint & Pine Chemicals Ltd	C.C.E CHANDIGARH-II	Naveen Bindal/DR
42	C/60241/2016	Ghanshyam Sharma	C.C. LUDHIANA	Saurabh Kapoor/DR

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MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 2

Date :16/03/2018
Day :Friday
Time : 10:30A.M

CORAM:
Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>REGULAR MATTERS</u>				
1	E/3328/2006	C.C.E Chandigarh	Hindustan Lever Ltd	DR/IP	
2	E/160/2008	C.C. Amritsar	Jai Steels	DR /IP	
3	E/1439/2008	C.C.E. CHANDIGARH	Dh. Manoj Kumar	DR/IP	
4	E/1440/2008	C.C.E. CHANDIGARH	Sh. Ashwani Kumar	DR /IP	
5	E/57360/2013	C.C.E Delhi-III	Delphi Automotive Systems	DR/IP	
6	E/60343/2013	C.C.E CHANDIGARH	Sawraj Mazda Ltd	DR/IP	
7	E/60160/2016	Ms Punjab General Industries	C.C.E Delhi-iv	N. L. Jangir /DR	
8	E/60161/2016	Punjab General Industries	C.C.E Delhi-iv	N. L. Jangir /DR	
9	E/60162/2016	Punjab General Industries	C.C.E Faridabad I	N. L. Jangir /DR	
10	E/60871/2017	Hawkins Cookers Limited	C.C.E Jalandhar	IP/DR	

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CESTAT Chandigarh

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
DIVISION BENCH
CAUSELIST

Date :16/03/2018
Day :Friday
Time : 10:30A.M

Court No. : 1

CORAM:

Hon'ble Mr. Ashok Jindal,Member Judicial

Hon'ble Mr. Anil G. Shakkarwar,Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u> <u>COMPLIANCE</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	ST/Stay/51219/2014 ST/51054/2014 <u>REGULAR</u> <u>MATTERS</u>	Altruist Technologies Pvt Ltd	C.C.E Chandigarh-i	Rohit Bector/DR	
2	E/2958/2005	D.K Oswal Chairman Cum MD	C.C.E Jalandhar	IP/DR	
3	E/2959/2005	Vivek Shrotriya MM	C.C.E Jalandhar	IP/DR	
4	E/2960/2005	Gian Chand Kissan Chand	C.C.E Jalandhar	IP/DR	
5	E/2961/2005	R.K. Mahanjan AGM	C.C.E Jalandhar	IP/DR	
6	E/2962/2005	Punit Kumar Assets Sales Officer	C.C.E Jalandhar	IP/DR	
7	E/2963/2005	Raman Marwaha G.M. (Shreya)	C.C.E Jalandhar	IP/DR	
8	E/3056/2005	Shreyans Industries Ltd	C.C.E Jalandhar	IP/DR	
9	E/3057/2005	Anil Kumar Executive Director	C.C.E Jalandhar	IP/DR	
10	E/1485/2008	C.C.E. JAMMU	JINDAL DRUGS PVT. LTD.	DR/IP	
11	E/1184/2009	C.C.E Jammu & Kashmir	Basantar Foundary & Fabrications,	DR/RAJESH GUPTA, FCA	
12	E/118/2016	Basantar Foundry &fabricators	C.C.E Jammu & Kashmir	RAJESH GUPTA, FCA/DR	
13	E/119/2016	Basantar Foundry &fabricators	C.C.E Jammu & Kashmir	RAJESH GUPTA, FCA/DR	
14	E/120/2016	Basantar Foundry &fabricators	J C.C.E ammu & Kashmir	RAJESH GUPTA, FCA/DR	
15	E/1222/2009	C.C.E CHANDIGARH	GARG INDUSTRIES	DR/IP	
16	E/2494/2009	Slugs India Ltd	C.C.E Jammu	IP/DR	
17	E/2495/2009	Slugs India Ltd	C.C.E Jammu	IP/DR	
18	E/2496/2009	Slugs India Ltd	C.C.E Jammu	IP/DR	

19	ST/526/2010	C.C.E LUDHIANA	ZENITH (PUNJAB) ROLLERS PVT. LTD.	DR/IP
20	E/3443/2010	KANAHYA AQUA CONTROL PVT. LTD.,	C.C.E LUDHIANA	Sudhir Malhotra./DR
21	E/3529/2010	A.B. Excavators & Earthmovers Pvt. Ltd	C.C.E Delhi-IV	IP/DR
22	E/298/2011	WALCO ENGINEERING LTD.,	C.C.E. DELHI IV	V. LAKSHMI KUMARAN/DR
23	E/375/2011	HINDUSTAN PUMPS & ELECTRICAL ENGINEERING PVT. LTD.,	C.C.E PANCHKULA	K. K. Anand, Advocate /DR
24	E/389/2011	C.C.E PANCHKULA	YAMUNA FABRICATOR,	DR/IP
25	C/564/2011	Tipton International	C.C.E Delhi-iii	K. K. Sharma./DR
26	E/820/2011	BHOOMI SUDHAR CHEMICAL INDUSTRIES,	C.C.E CHANDIGARH-I	Naresh. K. Garg /DR
27	E/821/2011	GANESH AGRO,	C.C.E CHANDIGARH-I	Naresh. K. Garg /DR
28	E/859/2011	BHOOMI SUDHAR CHEMICAL INDS.	C.C.E CHANDIGARH-I	Naresh. K. Garg, Advocate/DR
29	E/927/2011	C.C.E ROHTAK	SPL (WALL TILE UNIT)	DR/IP
30	E/939/2011	HENKEL TEROSON INDIA LTD.,	C.C.E DELHI-III	V. LAKSHMI KUMARAN/DR
31	E/940/2011	SHRI RAMASWAMY DESIKAN,	C.C.E DELHI-III	V. LAKSHMI KUMARAN/DR
32	E/941/2011	SHRI VIDHAN CHOUBEY,	C.C.E DELHI-III	V. LAKSHMI KUMARAN/DR
33	E/2216/2011	C.C.E. DELHI IV	ESKO DIE CASTINGS PVT. LTD. (UNIT-III)	DR/N. K. Sharma & Associates,
34	E/2217/2011	C.C.E Delhi-iv	Esko Die Castings Pvt. Ltd. (unit-iii)	DR/N. K. Sharma & Associates,
35	E/2231/2011	SURAJ SOLVENTS & VANASPATI INDUSTRIES,	C.C.E CHANDIGARH-I	V. LAKSHMI KUMARAN/DR
36	E/2427/2011	DALAL AUTO ENGG. INDUSTRIES,	C.C.E. DELHI IV	N. K. Sharma & Associates, /DR
37	E/1295/2012	Philips Electronics	C.C.E	P. D. S. Legal, Advocate/DR

		India Ltd	CHANDIGARH-II	
38	E/1296/2012	Philips Electronics India Ltd	C.C.E CHANDIGARH-II	P. D. S. Legal,Advocate/DR
39	E/58594/2013	Modern Papers	C.C.E Jammu & Kashmir	T. R. Rustagi,Advocate/DR
40	E/50185/2014	C.C.E Jammu & Kashmir	Crystal Crop Protection P Ltd	DR/T. R. Rustagi,Advocate
41	E/50770/2014	J K Card Board Industry	C.C.E Jammu & Kashmir	JATIN MAHAJAN ADV/DR
42	E/50771/2014	J K Card Board Industry	C.C.E Jammu & Kashmir	JATIN MAHAJAN ADV/DR
43	E/50772/2014	J K Card Board Industry	C.C.E Jammu & Kashmir	JATIN MAHAJAN ADV/DR
44	E/50773/2014	J K Card Board Industry	C.C.E Jammu & Kashmir	JATIN MAHAJAN ADV/DR
45	E/50774/2014	J K Card Board Industry	C.C.E Jammu & Kashmir	JATIN MAHAJAN ADV/DR
46	E/50775/2014	J K Card Board Industry	C.C.E Jammu & Kashmir	JATIN MAHAJAN ADV/DR
47	E/51420/2014	C.C.E Jammu & Kashmir	Crystal Crop Protection P Ltd	DR/T. R. Rustagi,Advocate
48	E/54039/2014	Kay Kay Fabricators	C.C.E Jammu & Kashmir	RAJESH GUPTA, FCA/DR
49	E/54381/2014	Philips India Ltd	C.C.E CHANDIGARH-II	TARUN GULATI/SPARSH BHARGAVA/RAGHURAM SRINIVASAN/DR
50	E/54554/2014	Kay Kay Fabricators Unit Ii	C.C.E Jammu & Kashmir	RAJESH GUPTA, FCA/DR
51	C/55802/2014	Ms Jindal Drugs Pvt Ltd	C.C. LUDHIANA	Economic LawS Practic At Delhi/DR
52	ST/52205/2015	Sunrise Immigration Consultants Pvt Ltd	C.C.E Chandigarh-i	Apra & Associates, C.A/DR
53	C/60356/2016	Nijjar Clearing And Shipping Agency Pvt Ltd	C.C. LUDHIANA	IP/DR
54	C/60357/2016	Nirmal Singh	C.C. LUDHIANA	IP/DR
55	C/60827/2017	Om Udyog	C.C. LUDHIANA	Kapoor & Kapoor advocate & Tax Consultant/DR

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